

**IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "A", PUNE**

**BEFORE SHRI R. K. PANDA, VICE PRESIDENT  
AND  
MS ASTHA CHANDRA, JUDICIAL MEMBER**

**ITA No.671/PUN/2024  
Assessment Year : 2023-24**

Kai Yashodabai Dagadu Saraf Charitable Trust, Laxmi Nagar Yawal Rod., Faizpur Yawal, Yawal – 425503	<b>Vs.</b>	Commissioner of Income Tax, Exemption, Pune
<b>PAN: AABTK0626P</b>		
<b>(Appellant)</b>		<b>(Respondent)</b>

Assessee by : Shri Sharad A Shah  
Department by : Shri Keyur Patel  
Date of hearing : 15-07-2024  
Date of pronouncement : 15-07-2024

**ORDER**

**PER R.K. PANDA, VP :**

This appeal filed by the assessee is directed against the order dated 28.03.2024 of the CIT(Exemption), Pune relating to assessment year 2023-24.

2. The Ld. Counsel for the assessee at the time of hearing filed an application seeking withdrawal of the appeal for which the Ld. DR has no objection. Accordingly, the appeal of the assessee is dismissed as “withdrawn”.
  
3. In the result, the appeal filed by the assessee is dismissed as “withdrawn”.

Order pronounced in the open Court at the time of hearing itself i.e. 15<sup>th</sup> of July, 2024.

Sd/-

(ASTHA CHANDRA)  
JUDICIAL MEMBER

Sd/-

(R. K. PANDA)  
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 15<sup>th</sup> July, 2024

*Ashwini*

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:**

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent
3. DR, ITAT, 'A' Bench, Pune
4. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

Senior Private Secretary  
आयकर अपीलीय अधिकरण ,पुणे  
/ ITAT, Pune

S.No.	Details	Date	Initials	Designation
1	Draft dictated on	15.07.2024		Sr. PS/PS
2	Draft placed before author	15.07.2024		Sr. PS/PS
3	Draft proposed & placed before the Second Member	15.07.2024		JM/AM
4	Draft discussed/approved by Second Member	15.07.2024		AM/AM
5	Approved Draft comes to the Sr. PS/PS	15.07.2024		Sr. PS/PS
6	Kept for pronouncement on	15.07.2024		Sr. PS/PS
7	Date of uploading of Order	16.07.2024		Sr. PS/PS
8	File sent to Bench Clerk	16.07.2024		Sr. PS/PS
9	Date on which the file goes to the Head Clerk			
10	Date on which file goes to the A.R.			
11	Date of Dispatch of order			